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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2016/2019 & CM APPL. 9468/2019

SMT. ZENEISIILE ATE LOUCII

..... Petitioner

Through: Mr. Arunabh Chowdhury and Mr. Karma Ddrjee, Advocates

Versus

THE ELECTION COMMISSION OF INDIA & ANR

..... Respondents

Through: Mr. Sanjeev Sharma, Advocate for

respondent No.1

Mr. R. Basant, Senior Advocate alongwith Mr. Byrapaneni Suyadron, Mr. Mohit Kumar Gupta, Mr. Vitso Rio and Mr. Mahinder Singh, Advocates

for respondent No.2

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 25.07.2023

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- 1. At the request of learned counsel for the petitioner, list on 30th November, 2023.
- 2. In the meantime, the parties are directed to file the written synopsis alongwith relevant judgments before the next date of hearing.

PURUSHAINDRA KUMAR KAURAV, J

JULY 25, 2023

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